

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE

LOK SABHA
UNSTARRED QUESTION No. 3326

TO BE ANSWERED ON MONDAY, DECEMBER 16, 2024/AGRAHAYANA 25, 1946 (SAKA)

SPECIAL ASSISTANCE TO STATE FOR CAPITAL INVESTMENT

3326. ADV. K. FRANCIS GEORGE:

Will the Minister of **FINANCE** be pleased to state:

- (a) whether the Government has reviewed the compliance of Kerala with the branding guidelines for CSS schemes as a prerequisite for releasing funds under Part I of the Scheme for Special Assistance to States for Capital Investment for FY 2024-25;
- (b) the steps being taken to expedite the release of the first installment of Rs. 1059 crore allocated under Part I of the Scheme for FY 2024-25 to Kerala, considering the submission of the consolidated project list with an outlay of Rs. 1546.92 crore;
- (c) whether delays in branding compliance and related procedural requirements for CSS schemes have caused disruption in fund disbursement and if so, the details thereof;
- (d) whether the Government has any plans to streamline the process to prevent such delays in the future; and
- (e) the status of Kerala's consolidated list of capital projects with an outlay of Rs. 1546.92 crore and the manner in which compliance with the scheme's requirements impact future installments under the CAPEX Scheme?

ANSWER

THE MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)

- (a) to (e): Yes sir. As per guidelines of the Scheme for Special Assistance to States for Capital Investment (SASCI), the State Government of Kerala has submitted an Undertaking/Self-declaration regarding compliance of branding guidelines for Centrally Sponsored Schemes. The Government of India has approved Special Assistance (Loan) of Rs. 1059 crore to Kerala under Part-I of SASCI 2024-25 for the capital projects posed by State Government of Kerala out of

projects of Rs. 1546.92 crore submitted by the State as per the order of priority indicated by the State. Further, 1st installment of Rs. 497.20 crore after deducting unutilized amount of Rs. 201.74 crore of SASCI 2022-23 & SASCI 2023-24 from 66 percent of the approved amount (i.e. Rs. 698.94 crore) has been released to the State Government. In addition, the Government of India has also approved capital investment of Rs. 486.70 crore and released Rs. 335.80 crore under other parts of the Scheme.
